

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:336

ANSWERED ON:24.02.2010

FIRE ACCIDENT

Chowdhury Shri Adhir Ranjan; Namdhari Shri Inder Singh

**Will the Minister of COAL be pleased to state:**

- (a) whether a severe fire has broken out in the Ashoka and Piparwar collieries of Jharkhand since several years;
- (b) if so, the estimated quantity of the coal burnt and the financial loss suffered as a result thereof;
- (c) whether any Rehabilitation & Resettlement (R&R) works have been undertaken for the families affected due to the fire;
- (d) if so, the present status thereof; and
- (e) the steps taken by the Government to extinguish fire?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) & (b): As per Coal India Limited (CIL), no major case of fire has been reported except for some minor stray incidents of fire from the coal stock in these collieries. No significant loss due to the burning of coal has been reported.
- (c) & (d): Since, fire is in the coal stock, no rehabilitation and resettlement work is required.
- (e): Stray incidents of coal stock fire are being dealt by water sprinkling and local fire fighting arrangements.